

Sl. No. 1

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.06.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/29/9/AMR/2024		9 of IBC	M/s Guna Construction Vs M/s Indwell Construction Pvt Ltd

ORDER

Present: Mr. Keshri Kumar, Ld. Counsel for the OC.

Physical copy of the application not filed. List the matter after filing physical copy of the application.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)